

Title: Papers laid on the Table by members/Ministers.

12.00 hrs.

PAPERS LAID ON THE TABLE

MR. SPEAKER: Now, the House will take up Papers to be laid on the Table.

...(Interruptions)

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): Sir, I beg to lay on the Table-

(1) A copy of the Annual Administration Report (Hindi and English versions) of the Cantonment Boards, for the year 2003-2004.

(Placed in Library, See No. LT 1190/04)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956: -

(a) (i) Review by the Government of the working of the Bharat Dynamics Limited, Hyderabad, for the year 2003-2004.

(ii) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1191/04)

(b) (i) Review by the Government of the working of the Bharat Earth Movers Limited, Bangalore, for the year 2003-2004.

(ii) Annual Report of the Bharat Earth Movers Limited, Bangalore, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1192/04)

(c) (i) Review by the Government of the working of the Goa Shipyard Limited, Goa, for the year 2003-2004.

(ii) Annual Report of the Goa Shipyard Limited, Goa, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1193/04)

MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF CULTURE (SHRI S. JAIPAL REDDY): Sir, I beg to lay on the Table-

1. (i) A copy of the Annual Report (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti, New Delhi for the year 2001-2002.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2001-2002, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2001-2002.

2. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 1194/04)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2002-2003.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2002-2003, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2002-2003.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 1195/04)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Kolkata for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Museum, Kolkata for the year 2002-2003.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 1196/04)

MINISTER OF PETROLEUM & NATURAL GAS AND MINISTER OF PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR): Sir, I beg to lay on the Table a copy of the Notification No. G.S.R. 705 (E) (Hindi and English versions) published in Gazette of India dated the 27th October, 2004 regarding mandatory blending of ethanol with petrol to the extent of 5 per cent in ten States and three Union Territories as mentioned in the Notification under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

(Placed in Library, See No. LT 1197/04)

MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): Sir, I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956: -

a. (i) Statement regarding Review by the Government of the working of the Engineering Projects (India) Limited, New Delhi, for the year 2003-2004.

(ii) Annual Report of the Engineering Projects (India) Limited, New Delhi, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1198/04)

b. (i) Statement regarding Review by the Government of the working of the National Industrial Development Corporation Limited, New Delhi, for the year 2003-2004.

(ii) Annual Report of the National Industrial Development Corporation Limited, New Delhi, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1199/04)

c. (i) Statement regarding Review by the Government of the working of the Hindustan Paper Corporation Limited, Kottayam, for the year 2003-2004.

(ii) Annual Report of the Hindustan Paper Corporation Limited, Kottayam, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1200/04)

d. (i) Statement regarding Review by the Government of the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 2003-2004.

(ii) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1201/04)

e. (i) Review by the Government of the working of the National Bicycle Corporation of India Limited, Mumbai, for the year 2003-2004.

(ii) Annual Report of the National Bicycle Corporation of India Limited, Mumbai, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1202/04)

f. (i) Statement regarding Review by the Government of the working of the Cement Corporation of India Limited, New Delhi, for the year 2003-2004.

(ii) Annual Report of the Cement Corporation of India Limited, New Delhi, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1203/04)

g. (i) Statement regarding Review by the Government of the working of the Instrumentation Limited, Kota, for the year 2003-2004.

(ii) Annual Report of the Instrumentation Limited, Kota, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1204/04)

h. (i) Statement regarding Review by the Government of the working of the Hindustan Salts Limited, Jaipur, for the year 2003-2004.

(ii) Annual Report of the Hindustan Salts Limited, Jaipur, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1205/04)

i. (i) Statement regarding Review by the Government of the working of the Sambhar Salts Limited, Jaipur, for the year 2003-2004.

(ii) Annual Report of the Sambhar Salts Limited, Jaipur, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1206/04)

j. (i) Statement regarding Review by the Government of the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 2003-2004.

(ii) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1207/04)

(k) (i) Statement regarding Review by the Government of the working of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 2003-2004.

(ii) Annual Report of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1208/04)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Automatic Research Association of India, Pune, for the year 2003-2004, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Automatic Research Association of India, Pune, for the year 2003-2004.

(Placed in Library, See No. LT 1209/04)

1. (i) A copy of the Annual Report (Hindi and English versions) of the Fluid Control Research Institute, Palakkad, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Fluid Control Research Institute, Palakkad, for the year 2003-2004.

(Placed in Library, See No. LT 1210/04)

2. A copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Heavy Electricals Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2004-2005.

(Placed in Library, See No. LT 1211/04)

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Sir, I beg to lay on the Table-

(1) A copy each of the following Notification (Hindi and English versions) under section 14A of the Aircraft Act, 1934: -

(i) The Aircraft (2nd Amendment) Rules, 2004 published in Notification No. G.S.R. 636 (E) in Gazette of India dated the 23rd September, 2004, together with an explanatory note.

(ii) The Aircraft (3rd Amendment) Rules, 2004 published in Notification No. G.S.R. 672 (E) in Gazette of India dated the 14th October,

2004, together with an explanatory note.

(iii) The Aircraft (4th Amendment) Rules, 2004 published in Notification No. G.S.R. 732 (E) in Gazette of India dated the 5th November, 2004, together with an explanatory note.

(Placed in Library, See No. LT 1212/04)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Airports

Authority of India, New Delhi, for the year 2003-2004, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Airports Authority of India, New Delhi, for the year 2003-2004.

(Placed in Library, See No. LT 1213/04)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956: -

(i) Statement regarding Review by the Government of the working of the Vayudoot Limited, New Delhi, for the year 2002-2003.

(ii) Annual Report of the Vayudoot Limited, New Delhi, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 1214/04)

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRIMATI SUBBULAKSHMI JEGADEESAN):
Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(1) Review by the Government of the working of the National Minorities Development and Finance Corporation, New Delhi, for the year 2003-2004.

(2) Annual Report of the National Minorities Development and Finance Corporation, New Delhi, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1215/04)
